

each case is limited to Rs. 200/- and the allottee is required to pay additional rent on this. Any expenditure over and above Rs. 200/- is borne by the allottee himself. In the case of request from an allottee of Type III or Type II quarter, the same is acceded to if necessity of provision of power plug is found to be genuine subject to the Government liability upto Rs. 200/- as in the case of Type IV. Provision of such facility in all Type II, III & IV quarters will depend upon the availability of funds as also upon the requirement of each individual request.

Statement

Sl. No.	Name of colony	Type of House		
		IV	III	II
1.	Pandara Road	378
2.	'J' Point flats (Bengali Market)	16
3.	Aram Bagh & Chitra Gupta Road	12	..
4.	D.I.Z. Area	790	291	16
5.	Dev Nagar	31	..
6.	Minto Road Area	10	4	..
7.	Lodi Colony	225	38	162
8.	Sarojini Nagar	42	80	25
9.	Laxmi Bai Nagar	275	..	100
10.	Kidwai Nagar	100
11.	Netaji Nagar	3	22	27
12.	Andrews Ganj	29	..
13.	Nauroji Nagar	4	9
14.	Sector I, R.K. Puram	244	360
15.	Sector II, R.K. Puram	237
16.	Sector III, R.K. Puram	477	220	216
17.	Sector IV, R.K. Puram	704	..	644
18.	Nanak Pura Area	824	12	48
19.	Timarpur	160	..
20.	Probyin Road	96	..

†“जयन्ती गांवों” में हरिजन बस्तियों की स्थापना

88. श्री जगदीश प्रसाद माथुर : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतंत्रता के रजत जयन्ती वर्ष के दौरान “जयन्ती गांवों” में कितनी हरिजन बस्तियों की स्थापना की गई है ; और

(ख) “जयन्ती गांवों” में हरिजनों के लिए गृह निर्माण संबंधी योजना कब तक पूरी हो जायेगी ?

†Transferred from the 21st February, 1974.

‡ [Establishment of Harijan colonies in “Jayanti villages”]

88. SHRI JAGDISH PRASAD MATHUR : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Harijan colonies established in “Jayanti villages” during the Silver Jubilee year of Independence ; and

†[] English Translation.

(b) by when the scheme to construct houses for Harijans in "Jayanti villages" will be completed ?]

कृषि मंत्रालय में राज्य मंत्री (श्री बी० पी० मोर्य) : (क) तथा (ख) जम्मू तथा काश्मीर और मध्य प्रदेश की सरकारों और दादरा और नगर हवेली, दिल्ली और मिजोरम के केन्द्रशासित क्षेत्रों के प्रशासनों से मिली सूचना संलग्न विवरण में संक्षेप में दी गई है।

शेष राज्यों और केन्द्रशासित क्षेत्रों के बारे में सूचना एकत्र की जा रही है। और यथाशीघ्र सभा-पटल पर रख दी जायेगी।

विवरण

मध्य प्रदेश—मध्य प्रदेश में जयन्ती गांवों में कोई हरिजन बस्तिया स्थापित करने का प्रस्ताव नहीं है, किन्तु इन गांवों में हरिजनों के लिए 1700 घर बनाये जाने हैं। जिलों को दिसम्बर, 1973 और जनवरी, 1974 में निधियां इन अनुदेशों के साथ वित्त की गई हैं कि उनका उपयोग चालू वर्ष में किया जायेगा।

जम्मू तथा काश्मीर, दादरा तथा नागर हवेली, मिजोरम—जयन्ती गांवों में कोई हरिजन बस्तिया स्थापित नहीं की गई हैं।

दिल्ली—कोई बस्ती स्थापित नहीं की गई है। तथापि, जयन्ती गांवों में घरों के लिये जमीनें वितरित की गई हैं। शेष तीन गांवों में भूमि वितरित करने के लिये प्रबंध किये जा रहे हैं।

कार्यवाही आरम्भ कर दी गई है और आशा है कि इस योजना को दो वर्षों के भीतर पूरा कर लिया जायेगा, बशर्ते कच्ची सामग्री मिलती रहे।

† [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA) : (a) and (b) Information from the Governments of Jammu and Kashmir and Madhya Pradesh and Union Territory Administrations of Dadra and Nagar Haveli, Delhi and Mizoram has been summarised in the attached statement.

Information in respect of remaining States and Union Territories is being col-

lected and will be laid on the Table of the House, as soon as possible.

Statement

Madhya Pradesh.—No Harijan colonies are proposed to be established in Jayanti villages in Madhya Pradesh, but 1700 houses are to be constructed in these villages for Harijans. Funds have been released to Districts in December, 1973 and January, 1974, with instructions to utilise them during the current year.

Jammu and Kashmir, Dadra & Nagar Haveli, Mizoram.—No Harijan colonies have been established in Jayanti villages.

Delhi.—No colony has been set up. However house sites have been distributed in Jayanti villages. Arrangements are being made to distribute land in the remaining three villages.

Action has been initiated and it is hoped to complete the scheme within two years subject to the availability of raw material.]

‡ Movement of coal through coastal shipping in Gujarat

130. SHRIMATI KUMUDBEN MANISHANKER JOSHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Gujarat Government have requested the Central Government for the movement of coal through coastal shipping on a large scale to enable them to switch over from oil to coal as energy source both in industries and agriculture ; and

(b) if so, what action Government have taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE) : (a) and (b) No request from the Government of Gujarat regarding movement of

‡Transferred from the 22nd February, 1974.